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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYA SHANKAR	Adv. for Respondent	R. Vidhya Shankar
2.	M. Vijayan & A. Vidya Joh M/s. King & Partridge	Counsel for Petitioner	A. Vidya

ORDER

Counsel representing both the parties are present. Time extended at request for making submissions by the counsel for petitioner. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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